

(b) if so, whether any action has been taken to trace the kidnapped persons; and

(c) the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The Kidnapped persons were traced on the 13th April, 1967.

कारों तथा मोटर साइकिलों की चोरी

* 193. श्री श्रीकार लाल बेरवा :

श्री सिद्धेश्वर प्रसाद :
श्री स० चं० सामन्त :
श्री प्र० कु० कित्तक :
श्री श० ना० माहतो :
श्री त्रिविक्रम चौरा :
श्री यशपाल सिंह :
श्री इतहाक साम्भली :
श्री भीटा लाल :

क्या गृह-कार्य मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1966-67 में दिल्ली में कारों तथा मोटर गाड़ियों की चोरी के मामलों में वृद्धि हो गई है ;

(ख) यदि हां, तो उपरोक्त अवधि में कितनी कारें चोरी की गई ;

(ग) इनमें से कितनी कारें तथा मोटर गाड़ियां मालिकों को वापिस लौटा दी गई ; और

(घ) कितने व्यक्तियों के विकट परि-
योग लगाये गये तथा उनमें से कितने व्यक्तियों को सजा मिली ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री
विद्याचरण शुक्ल) : (क) जी नहीं ।
1966-67 के दौरान जब राज्य क्षेत्र दिल्ली

में कार तथा दूसरी मोटर गाड़ियों की चोरी के 279 मामले पुलिस में दर्ज कराये गये जब कि 1965-66 के दौरान 281 मामले दर्ज कराये गये थे ।

(ख) से (घ). सदन के सभा-पटल पर दो विवरण (I और II) रख दिये गये हैं । [परतकालय में रखा गया । डेबिचे संख्या एन टी-475/67]

Bharat Sewak Samaj

194. Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
— Shri George Fernandes:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Bharat Sewak Samaj has appealed against the judgement of the Delhi Labour Court that the Samaj was an Industry under the provisions of the Industrial Disputes Act;

(b) whether the Samaj is observing Labour Laws in all its construction projects and contracts;

(c) whether the Central Government have advised the States to give preference to the Samaj in awarding contracts;

(d) whether some State Governments have decided to reduce the contracts given to the Samaj because of irregularities noticed in the execution of contracts by it; and

(e) whether the Centre is giving any subsidy or assistance in some form, or the other, to the Samaj?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) Yes.

(b) No complaints have come to the notice of the Government.

(c) Planning Commission had issued instructions to give certain concessions and facilities to Bharat Sewak Samaj or other voluntary organisations but these have since been withdrawn.